

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4013 – JK (LD) of 2025
DATED:- 11 - 04 - 2025

Sanction is hereby accorded to the appointment of Ms. Shaveta Jandial, (IFS) Regional Director, Pollution Control Committee, Jammu (email: regionaldirectorjkspcbjmu@gmail.com, Mobile No. 9419172132) as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 11 - 04- 2025

No:-LAW-OIC/04/2025

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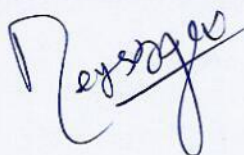
1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Member Secretary, JKPCC. This is with reference to your letter No. JKPCC/LSJ/499/022/2672-2674 dated 21.02.2025.
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.- 4013 - JK(LD) of 2025 dated 11.04.2025

Title of the Case
1. WPC No. 700/2025 titled K'S. Enterprises (Stone Crusher) Village Gandiyal Kathua Versus Union Territory of J&K & Ors'
2. WPC No. 630/2025 titled M/s Baba Ambo StoneCrusher Versus Union TerritorY of J&K & Ors.
3. WPC No. 761/2025 titled Lakhan Stone Crusher, Tasnda Nallah Akhnoor Jammu Versus Union Territory of J&K & Ors'
4. WPC No. 280/2025 titled Guru Nanak Stone Crusher Village Rakh Jalphar-Kathua Versus Union Territory of J&K & Ors'
5. WPC No. 489/2025 titled T.R.B. Infratech (P) Ltd. Village Kana Chargal Tuta-Di-Khui Through Jasbir Singh Versus UT of J&K & Ors.
6. WPC No./2025 titled M/s Taj Stone Crusher, Kanaha Chargali Jammu, through Jasbir Singh Versus UT of J&K & Ors.
7. WPC No. 563/2025 titled M./s Tawi Road Builders(TBA), Village Bain Bajalta Jammu (south) through S. Harpreet Singh Versus UT of l&K & Ors.
8. WPC No. 603/2023 titled Anupam Kould & Anr. Versus UT of J&K.
9. WPC No. 20/2025 titled S.K. Stone Crusher Versus UT of J&K & Ors'
10. WPC No. 23/2025 titled M/s Shree Ram Stone Crusher Versus UT of J&K & Ors.
11. WPC No. 3/2025 titled M/s Jupiter Stone Crusher Versus UT of J&K & Ors.
12. WPC No. 55/2025 titled M/s Om Stone Crusher (Part-I) Versus UT of J&K.
13. WPC No. 53/2025 titled M/s Sheetla Stone Crusher Versus UT of J&K & Ors.
14. wPC No. 54/2025 titled M/s Sukrala Stone Crusher Versus UT of J&K
15. WPC No. 201/2025 titled M/s Balaji Stone Crusher Versus UT of J&K & Ors.
16. WPC No. 172/2025 titled M/s New Om Stone Crusher Versus UT



Of J&K & Ors.

17. WPC No. 171/ 2025 M/s Satkar Stone Crusher Versus UT of J&K &Ors.
18. WPC No. 173/2025 M/s Dar Industries, Amiranagar Bhaderwah Doda Versus UT ofJ&K & Ors.
19. WPC No. 314/2025 titled M/s Vasudev Constructions Versus UT Of J&K & Ors.
20. WPC No. /2025 titled M/s ch. Mohd Bohroo and Others Versus J&K Pollution Control Board and Others.
21. WPC No. 428/2025 titled Harman Stone Crusher Versus UT of J&K & Ors.
22. WPC No. 339/2025 titled M/s Mir Stone Crusher Versus UT of J&K & Ors.
23. WPC No. 380/2025 titled M./s Tawi Stone Crusher Versus UT of J&K & Ors.
24. WPC No. 338/2025 titled M/s Shiva Stone Crusher Versus UT of J&K.
25. WPC No. 945/2016 titled M/s Gurnam Singh Versus State of J&K & Ors.

